

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 308

IA-6195/2022 CA-135/2019

In

IB-543(ND)2017

IN THE MATTER OF:

M/s. Bimla Maru Fashions Pvt. Ltd.

Vs.

Sanjay Maheshwari.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 10 of IBC, 2016

Order delivered on 09.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **26.05.2023**.

Sd/-
(Court Officer)